

taking courses through correspondence;

(d) how far the possibilities of including Science subjects and B. Ed. course in it have been explored; and

(e) whether any other university proposes to introduce correspondence course?

The Minister of Education (Shri M. C. Chagla): (a) Yes.

(b) Yes.

(c) The matter is under the consideration of the All India Radio.

(d) The possibilities of including Science subjects and B. Ed. Course in it are yet to be explored.

(e) No proposal has been received from any other university so far.

Schools for Tibetan Children

352. { **Shri Yamuna Prasad Mandal:**
Shri P. R. Chakraverti:
Shri N. P. Yadab:
Shri P. C. Borooh:

Will the Minister of Education be pleased to state:

(a) the number of schools for Tibetan Children started by the Tibetan Schools Society set up by the Union Ministry;

(b) where these schools are located;

(c) whether there is a proposal to start a school at Mount Abu; and

(d) the curriculum followed in these schools and to which university these are affiliated?

The Minister of Education (Shri M. C. Chagla): (a) 19

(b) Simla, Musoorie, Darjeeling, Dalhousie, Pachmarhi, Mysore, Tezu (NEFA), 13th Mile-Stone and 17th Mile-Stone in Changlang (NEFA), Ambikapur (Madhya Pradesh), Chandiragiri (Orissa), Sandeo and Pauri (Uttar Pradesh), Kangra and Ladakh.

(c) Yes, Sir.

(d) The schools have come upto lower middle standard only, and these will ultimately be affiliated to the Central Board of Secondary Education.

Tendentious Atlas

353. **Shri S. N. Chaturvedi:** Will the Minister of Home Affairs be pleased to state:

(a) whether an atlas showing the entire State of Jammu and Kashmir in Pakistan territory has been published by a firm in Calcutta and is being freely sold there and in other parts of West Bengal; and

(b) if so, what steps Government have taken to prescribe it and prevent its sale?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) An atlas in Bengali entitled "Manchitra Pak Bhoomandal" stated to have been printed at Artine Press Private Ltd. 24, Ripon street, Calcutta-16 and published by Swapan Kumar Ghosh, S.D.& Sons, Calcutta containing some maps showing Kashmir within Pakistan territory was found on sale near Calcutta.

(b) A case under rule 41 of the Defence of India Rules, 1962 read with section 11 of the West Bengal Security of State Act, 1950 has been started by the Government of West Bengal and five persons (3 hawkers, 1 book-seller and one of the Directors of the said Artine Press) have been arrested. 25 copies of the atlas found in possession of the hawker have been seized. The Government of West Bengal are considering the forfeiture of the atlas.

Oil in Jaisalmer

354. { **Dr. L. M. Singhvi:**
Shri P. L. Barupal:

{ **Shri Pratap Singh:**
Shri Yashpal Singh:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the progress of oil and gas exploration in Jaisalmer to date; and

(b) whether any time-table has been worked out and if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Geological mapping has been almost completed. Gravity and magnetic surveys have been completed and seismic surveys begun.

(b). The seismic surveys will be carried out for about 2 years more. Structural drilling will be carried out for a period of about one year, and towards the end of that period deep drilling operations started, if necessary.

Oil Production and Refining Targets

355. { **Shri Sivamurthi Swamy:**
Shri P. C. Borooah:
Shri Rameshwar Tantia:
Shri Dhaon:
Shri Bishanchander Seth:
Shri Sham Lal Saraf:
Shrimati Savitri Nigam:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether any target for the production and refining of oil during the Fourth Plan has been finally determined;

(b) if so, at what level;

(c) the broad outlines of the programme envisaged in this regard; and

(d) the outlay for the oil projects envisaged for that Plan?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) to (d). The matter is under discussion with the Planning Commission.

अनधिकृत रूप से मकान बनाने वालों की भारत प्रतिरक्षा नियमों के अर्धीन गिरफ्तारियाँ

३५६. श्री नवल प्रभाकर : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में अनधिकृत मकान बनाने वाले व्यक्तियों को भारत प्रतिरक्षा नियमों के अन्तर्गत गिरफ्तार कर लिया गया है ; और

(ख) यदि हाँ, तो अब तक की गिरफ्तारियों का व्यौरा क्या है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री हाथी) : (क) जी हाँ ।

(ख) भारत प्रतिरक्षा नियमों के लागू होने से अब तक दिल्ली पुलिस द्वारा ५१ व्यक्ति गिरफ्तार किये गये हैं ।

Barabati Raffle

357. **Shri P. K. Deo:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have written to the Government of Orissa to put a stop to the Barabati Raffle and other lotteries conducted in the State; and

(b) if so, the reaction of the Government of Orissa thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) The reaction of the Government of Orissa is awaited.

दिल्ली पुलिस के सिपाहियों के वेतन

३५८. श्री बजराल सिंह : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस के सिपाहियों के वेतन गुप्तचर विभाग से कम हैं ; और

(ख) यदि हाँ, तो इस भेदभाव के क्या कारण हैं ?